

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:956
ANSWERED ON:05.08.2011
ELECTRIFICATION OF TRIBAL VILLAGES
Solanki Shri Makhansingh

Will the Minister of POWER be pleased to state:

- (a) whether several tribal dominated villages in the country including Madhya Pradesh have not received the benefits of Rajiv Gandhi Grameen Viduyutikaran Yojana (RGGVY) so far;
- (b) if so, the details thereof, State-wise;
- (c) the details of funds allocated under RGGVY for such villages during the last three years and the current year, year-wise;
- (d) whether any monitoring system has been developed to monitor the works being done under the scheme;
- (e) if so, the details thereof; and
- (f) the time by which electrification is likely to be completed in all such tribal villages in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): Under Rajiv Gandhi Grameen Viduyutikaran Yojana (RGGVY), 576 phase-I projects covering electrification of 1,18,499 un/de-electrified villages have been sanctioned including tribal dominated villages in the country including Madhya Pradesh. Cumulatively, as on 15.07.2011, the electrification works in 98,174 un/de-electrified villages have been completed under RGGVY. The coverage and achievement of electrification of un/de-electrified villages for the sanctioned projects under RGGVY, State-wise, is at Annex-I. 16 projects of M.P. were not sanctioned in Phase-I, being high cost projects, relative to benchmark costs of electrification. These projects are part of Phase-II RGGVY projects and after recent approval from Planning Commission for same of Phase-II projects are under active consideration.

(c): There is no upfront allocation of funds for any State/district/village under RGGVY. Funds are released against sanctioned projects in instalments based on the reported utilization of amount of the previous instalment(s) and fulfillment of other conditionalities. The details of release of funds for the sanctioned projects under RGGVY during the last three years and current year, State-wise, is at Annex-II.

(d) & (e): Ministry of Power and Rural Electrification Corporation Limited, the nodal agency for RGGVY, is regularly conducting review meetings to monitor the progress of RGGVY works under implementation. Further, REC is also interacting with the all State Governments and respective implementing agencies at the highest level to expedite the RGGVY works. To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY in 11th Plan. Web based milestone monitoring mechanism is also in place.

(f): The electrification works for the sanctioned projects including tribal villages under the sanctioned projects are expected to be completed by the end of 11th Plan period.